

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 250 of 2014 & IA 409 of 2014

Dated : 1st December, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Biomass Energy Developers Association & Ors. ... Appellant(s)

Versus

Andhra Pradesh State Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. K. Gopal Choudary

Counsel for the Respondent(s) : Mr. K.V. Mohan
Mr. K.V. Balakrishnan for R-1
Mr. A. Subba Rao for R-4 to R-5

ORDER

Post the matter on 9th January, 2015.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

vt/jps